

(b) The HDCL does not extend credit to the buyers of rough diamonds from it because the Company does not have any surplus funds to do so. This has nothing to do with any direction from any South African Company.

(c) No, Sir.

Arrest of an IPS Officer having CIA Links

3554. SHRI SURESH PACHOURI:
SHRI SATYA PRAKASH
MALAVIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an I.P.S. officer of RAW has been arrested for having C.I.A. links; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):

(a) and (b) Shri K. V. Unikrishnan, a dismissed IPS officer has been detained under the National Security Act, 1980. For reasons of National security and public interest, it is not possible to disclose further details.

3555. [Transferred to the 27th August, 1987].

Misuse of Passports

3556. SHRI SURESH KALMADI:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian Passengers holding forged passports and travel documents were caught at the Delhi Airport during the last six months;

(b) if so, what are the details in this regard and the sources from which they could obtain forged passports and travel documents; and

(c) what action Government have taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) During the last 6 months i.e. from 1.2.87 to 31.7.87, 43 cases of forged passport against Indian Citizens have been registered. 45 persons have been arrested in these cases. They had obtained these passports from Punjab and Rajasthan.

(c) All the cases are under investigation.

India's Assistance to O.A.U.

3557. SHRI MUKHTIAR SINGH MALIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Government have provided any moral and material help to the Organisation of African Unity of Africa;

(b) if so, what are the details thereof; and

(c) whether any other measures are being contemplated for the liberation of South Africa and Namibia and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) In response to an appeal from the OAU India contributed 57,000 tonnes of foodgrains in 1985 to the OAU Special Emergency Assistance Fund for Drought and Famine in Africa.

(c) Government have been making strenuous efforts in the United Nations, the Non-aligned Movement and the Commonwealth to press for effective international action to secure the dismantlement of apartheid and the establishment of a democratic polity in South Africa and the early accession of Namibia to independence. Through its Chairmanship of the Africa Fund Government are also engaged in efforts to mobilise world public opinion against the evil of apartheid.

Complex at Khejarili, Jodhpur

3558. SHRI MUKHTIAR SINGH MALIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a big complex at Khejarili village near Jodhpur in memory of 363 Vishnois who had sacrificed their lives in the year 1730 protecting the Khezdi trees;

(b) if so, what are the details thereof; and

(c) whether any proposal has since been approved by Government in this regard and if not, what are the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) to (c) The Department has received an outline of the proposal for setting up of a National Memorial at the village Khejarili, near Jodhpur from the Chief Conservator of Forests Rajasthan. The proposal relates to establishment of Environmental Awareness Centre having a museum, a library an open air auditorium, audio-visual aides, declaration of Vishnois belt (Jodhpur Tehsil) as a biosphere reserves; institution of a fellowship in Jodhpur University for the study of ecology of the region; establishment of Krishna Mrig (Black-Buck) Park at Khejarli. and creation

of 'Khejri' grove of trees at Khejarili with a nursery. The proposal is under consideration of the Department.

Appointment of Agents by States for Sending Labourers Abroad

3559. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that some States have not yet appointed Agents for sending labourers to foreign countries even though the Bill in this regard has been passed;

(b) if so, what are the names of such States and what are the reasons for not doing so;

(c) what are the names of the States which have taken steps to appoint Agents;

(d) what are the names of Agents/Agencies in Gujarat through whom the labourers are being sent abroad; and

(e) what are the rules, regulations, guidelines and criteria for the appointments in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c) Under the Emigration Act, 1983 it is not obligatory for the States to appoint Agents for manpower export. However, States of Andhra Pradesh, Tamilnadu, Kerala, Maharashtra; Orissa; Uttar Pradesh; Punjab and Union Territory of Delhi have set up State Manpower Corporations registered with the Ministry of Labour.

(d) A statement showing list of Recruiting Agencies in Gujarat is enclosed. (See below).

(e) The agencies which are financially sound and trustworthy are given registration as per provisions of the Emigration Act, 1983.